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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 52/BB/ 2017	-	For hearing		Randstad India Pvt. Ltd. Vs Camson Bio Technologies Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
) SHASH! KEERTH! A900843474	Ruspondits	Her full

ORDER

No representation for Petitioner. Counsel for Respondent is present. Matter is listed today for hearing. List it for final hearing on 30/11/2017 and no adjournment will be given.

Member (T)

Member (J)